



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH PUNE AT PUNE**

ORIGINAL APPLICATION NO. 220 OF 2023 (WZ)

Earlier Original Application No.718/2023 (PB)

In re: News item appearing in the Indian Express Dt. 30/11/2023 tiled fire at Chemical in Surat 24 workers injured.

..... Applicant

Versus

State of Gujarat through the Chief Secretary & Ors.

..... Respondent(s)

AFFIDAVIT

I, Brijeshkumar A Chauhan, Age 43 years, Occu.: service working as Deputy Director, Industrial Safety & Health, Surat, having address at Surat do hereby state on solemn affirmation as under :-

1. At the outset, I say that, I am working with the Respondent No.3. I am aware of the facts and circumstances of the present case and hence, I am able to depose the same on oath.
2. I am filing the present Affidavit in compliance to the order dated 22nd May 2024 and in continuation to the affidavit dated 25th June 2024.
3. I say and submit that I do not admit any of the allegation's averments and contentions in the application and the same are hereby denied categorically.
4. I say that in compliance to the directions of the Hon'ble Tribunal, I say that the visit to factory of the Respondent No.4 was carried out on 03/08/2024. The pipeline has been maintained by the Respondent No.4 in proper manner and they have undertaken to take proper care of the same so that no such occurrence recurs.



5. I say that the HAZOP studies have been submitted to our office by the Respondent No.4. I say that the recommendations and suggestions given in the HAZOP studies have been complied by the Respondent No.4 and the same has been verified by our office on 03/08/2024. I say that the directions given in the order dated 02nd August 2024 have been complied by the Respondent No.4 and the same had been verified by our office and the observations found in HAZOP study are thoroughly implemented by the Respondent No. 4 in their factory and same have been found adequately complied by the Respondent No. 4.
6. What is stated here in above are statement of facts derived from the relevant record and files and are true to the best of my knowledge and I believe the same to be true.

Solemnly affirmed at Surat on this 05th day of August 2024



B.A. Chauhan

Deponent
(BRIJESHKUMAR A CHAUHAN)



Regd. Serial No.: 3582
 Date: 06 AUG 2024
 My Commission Expires
 on 15th January 2029

BEFORE ME

MADHU R. KASHYAP
 NOTARY
 SURAT CITY (GUJARAT)
 GOVT. OF INDIA

3293



भारत सरकार
Government of India



भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

